GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1802

ANSWERED ON 30/07/2025

PM-KUSUM IN KARNATAKA

1802. DR. K SUDHAKAR

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO STATE:

- (a) the manner in which the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) is assisting to promote use of solar energy for agriculture and to increase farmers income:
- (b) the manner in which the Government is promoting accelerated adoption of PM-KUSUM in agriculture;
- (c) whether the Government is implementing Annadata to Urjadata initiative under PM-KUSUM and if so, the details thereof and the manner in which this initiative is assisting farmers to become energy producers along with the key benefits associated with the initiative;

 (d) the status of implementation of PM KUSUM in Karnataka district wise espacially in
- (d) the status of implementation of PM-KUSUM in Karnataka, district-wise especially in Chikkaballapur; and
- (e) the total number of farmers currently covered under PM-KUSUM, State-wise?

 ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) PM-KUSUM Scheme was launched by the Government in March 2019 with the objective of de- dieselizing the farm sector, providing assured daytime solar power and to provide energy security to farmers.

The scheme has three Components:

(i.) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land; (ii) Component 'B': Installation of 14 lakh standalone off-grid solar agriculture pumps; and (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps including Feeder Level Solarization (FLS).

The details of incentives available under PM-KUSUM Scheme is annexed at Annexure-I.

- (c) PM-KUSUM Scheme is motivating farmers to adopt solar energy, becoming Urjadata along with Annadata and enhance their income. The key benefits and positive impact of the scheme are as follows:
- Farmer can install grid connected solar power plant up to 2 MW on their land and sell the surplus power to DISCOMs and earn additional income.
- Scheme helps de-dieselize the farm sector by allowing installation of stand-alone solar pumps and also solarizing existing grid connected pumps.
- With the help of feeder level solarization, scheme allows for assured day time solar power to the farmers and relieve the state from the financial burden for providing free/subsidized electricity for agriculture.

(d) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. As reported by SIA for the State of Karnataka, as on 24.07.2025, the following is the status of implementation

Components	Sanctioned	Installed /
		Solarized
B (number of pumps)	41,365	2,388
C (FLS) (number of	6,28,588	23,133
pumps)		

No demand has been raised by the State under Component-A and Component C (Individual Pump Solarization). The district-wise progress in the State of Karnataka is placed at **Annexure II**.

(e) As reported by SIAs, the total number of farmers benefited under PM KUSUM is placed at **Annexure III**.

Annexure I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1802 for 30.07.2025

Incentives under PM-KUSUM Scheme

Component	Financial Assistance available	
Component A	Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component.	
Component B Component C (Individual Pump Solarisation)	 CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer. 	
Component C (Feeder Level Solarisation)	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW (1.75 Cr. per MW for NER/ Hilly/ Islands) is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.	

Annexure II referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1802 for 30.07.2025

District-wise progress under PM-KUSUM Scheme in Karnataka

(as on 24.07.2025)

S. No.	District Name	Component-B (No. of solar pumps	Component-C(FLS) (No. of grid connected
		installed)	pumps solarized)
1.	Bagalkote	55	352
2.	Bangalore Rural	15	0
3.	Bangalore Urban	3	0
4.	Belagum	322	0
5.	Bellary	16	0
6.	Bidar	21	0
7.	Chamarajanagara	34	584
8.	Chikamagalur	92	0
9.	Chikkaballapur	4	5,364
10.	Chitradurga	183	2,445
11.	Dakshina Kannada	32	0
12.	Davanagere	176	1,334
13.	Dharwad	108	0
14.	Gadag	26	725
15.	Hassan	46	0
16.	Haveri	81	0
17.	Kalaburgi	215	0
18.	Kodagu	15	0
19.	Kolar	1	1,163
20.	Koppal	41	0
21.	Mandya	67	0
22.	Mysore	51	0
23.	Raichur	64	0
24.	Ramanagar	18	3,788
25.	Shivamogga	257	0
26.	Tumkur	94	6,160
27.	Uttar Kannada	32	0
28.	Vijayanagar	58	0
29.	Vijayapura	198	1,218
30.	Yadgir	62	0
31.	Udupi	1	0
	Total	2,388	23,133

Annexure III referred to in reply to part (e) of Lok Sabha Unstarred Question No. 1802 for 30.07.2025

State/ UT-wise details of beneficiaries under PM-KUSUM Scheme

(as on 30.06.2025)

S. No.	State/ UT Name	Total number of farmers benefited under PM KUSUM
1	Arunachal Pradesh	577
2	Chhattisgarh	9
3	Goa	800
4	Gujarat	195541
5	Haryana	157085
6	Himachal Pradesh	1099
7	Jammu & Kashmir	2890
8	Jharkhand	35459
9	Karnataka	23761
10	Kerala	13171
11	Madhya Pradesh	23673
12	Maharashtra	727021
13	Manipur	78
14	Meghalaya	98
15	Mizoram	40
16	Nagaland	65
17	Odisha	5716
18	Punjab	15025
19	Rajasthan	156268
20	Tamil Nadu	4189
21	Tripura	5256
22	Uttar Pradesh	70409
23	Uttarakhand	1367
24	West Bengal	20
	Total	14,39,617